

**Government of Jammu and Kashmir
Department of Law, Justice and PA
Civil Secretariat, Srinagar.**

**Notification
Srinagar, the 30th of October, 2019.**

SRO 968 .-In exercise of the powers conferred by proviso to Article 309 of the Constitution of India , the Governor is pleased to direct that the cadre of Legal(Gazetted) Service for the Union Territory of Ladakh shall comprise the posts as indicated in Schedule-I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

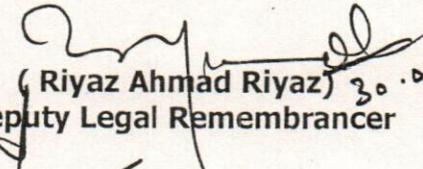
By Order of the Governor.

**Sd/-
(Achal Sethi)
Secretary to Government
Dated: 30.10-2019**

No: LD(Estt)2008/21

Copy to the:-

1. Financial Commissioner to the Hon'ble Governor.
2. All Financial Commissioners.
3. All Administrative Secretaries to the Government.
4. Chief Electoral Officer, J&K.
5. Director, Information, J&K.
6. Director, Archives, Archaeology and Museums.
7. Director Litigation Jammu/ Kashmir.
8. General Manager, Government Press, Jammu/Srinagar.
9. Private Secretary to the Chief Secretary.
10. Stock file/Website, GAD.


(Riyaz Ahmad Riyaz) 30.10.19
Deputy Legal Remembrancer


30.10.2019

Schedule-I to SRO.968 dated 30.10.2019

S. No	Name of the Post	No of the Posts	Pay band/Scale of the post with GP	Cadre wise distribution		
				UT	Divisional	District
1.	District Litigation Officer	02	Level-08(47600-151100)	-	-	02
2.	Law officer	04	Level-08(47600-151100)	04	-	-

Handwritten signature and initials